

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 108

CP (IB) No. 340/Chd/Hry/2019

IN THE MATTER OF:-

Sanjay Kumar Jain, Prop. Of M.S Metal

...Petitioner

Versus

Arcotech Limited

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 01.05.2024 and list the same in supplementary list.

Sd/-
Court Officer

Tanvi
15.04.2024